



( 2 )

Respondents is at liberty to file reply affidavit if any, at least two days before the next date of hearing, after serving copy of the same on the other side.

List this matter for further consideration on **16.07.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**